

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2364
ANSWERED ON:25.07.2014
REVIEW OF SCHEMES
Birla Shri Om;Chowdhury Shri Adhir Ranjan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the implementation of various schemes for women empowerment and child development have shown satisfactory results in the country;
- (b) if so, the details thereof and if not, the reasons therefor along with the funds allocated, sanctioned, released and utilized under the said schemes during each of the last three years and the current year, State / UT-wise;
- (c) whether the Government has fixed any targets for the States/UTs under the said schemes, if so, the details and the achievements thereof, State/UT-wise;
- (d) whether the Government has any proposal to review the said schemes and if so, the details thereof; and
- (e) the other corrective steps taken / being taken by the Government to achieve the goals set under the said schemes?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): The Ministry of Women and Child Development together with the State Governments / UT Administrations is satisfactorily implementing Centrally Sponsored Schemes of the Ministry against the funds allotted under each scheme. The Ministry does not allocate funds State/UT-wise. As regards targets, they are fixed scheme-wise but not State / UT-wise. The proposals received from State Governments/UT Administrations and Non-Governmental Organisations (NGOs) both under Central Sector and Centrally Sponsored Schemes are considered by the Ministry as per the schematic norms and sanctioned on merits; and funds are accordingly released to States / UTs / NGOs.

The details of budget allocation [Budget Estimates (BE) and Revised Estimates (RE)] and funds released / expenditure incurred under the schemes of the Ministry during the last three financial years 2011-12, 2012-13, 2013-14 and the current year 2014-15 are as under :

(Rs. in crores)

Year	BE	RE	Expenditure
2011-12	12,650.00	16,100.00	15,604.44
2012-13	18,500.00	17,180.00	16,970.19
2013-14	20,350.00	18,200.00	17,978.51
2014-15			
(Interim Budget allocation)	21,000.00	-	5980.26 (Upto 30.6.2014)

The details of Scheme-wise funds allocations and funds released during 2011-12 to the States / UTs and Non-Governmental Organisations (NGOs) for implementation of various schemes for Women and Children and the progress made thereon are given in the Annual Report of the year 2012-13 of the Ministry, which is available in the Library of Lok Sabha Secretariat. The details are also available on the Ministry's website viz. www.wcd@nic.in. As regards such details for the years 2012-13 and 2013-14, the same are available in the Ministry's Annual Report of 2013-14, which will be made available in the Library of Lok Sabha Secretariat shortly.

(d) & (e): Review Meetings with Women and Child Development Departments of State Governments / UT Administrations are held to discuss the issues for effective implementation of the programmes and schemes of the Ministry. Government has approved Strengthening and Restructuring of Integrated Child Development Services (ICDS) Scheme, the flagship programme of the Ministry, during 12th Five Year Plan. People's representatives viz. Members of Parliament, Members of Legislative Assembly and Members of Panchayati Raj Institutions (PRIs) have been included in Monitoring Committees to make the mechanism participative and more

transparent and to ensure effectiveness in the delivery of services in ICDS scheme. State / Regional level consultations are also held to discuss issues concerning implementation of schemes of the Ministry. The Central Sector Schemes of the Ministry, which have in built monitoring mechanism, are also periodically reviewed for their proper and better implementation.